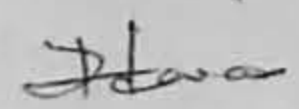


Notes of the Registry	Order of the Tribunal
	<u>26.5.04</u> Hon Mr D.C. Verma, VC Hon Mr D.R. Tiwari, AM Sri S.K. Mishra brief holder of Sri A Rajendra learned counsel for the applicant states that the as the OA to has been finally decided this Contempt petition, filed against the Interim order has become infructuous. He does not want to press the same. The Contempt petition has been is decided as above accordingly. Petitioner discharged.  AM  VC

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